

Name of the Corporate Debtor: Raheja Developers Limited - Revanta Project; Date of Commencement of CIRP: 08-06-2026; List of Creditors as on: 11-09-2026; Name of IP: Mr. Surendra Raj Gang; Process Number: 5; Last 5 digit of registration number: 11773

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	508	14555451498	409	10776292278	79.09	0	825590316	3033260908	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	24756259255	1	2848978923	20.91	0	16048924790	5858355542	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	650465699	0	0	0.00	0	0	650465699	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	15125716	0	0	0.00	0	0	15125716	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	1094433818	0	0	0.00	0	0	1094433818	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		517	41071735986	410	13625271201	100.00	0	16874515106	10651641683	